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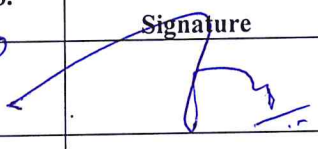
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SINGLE BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.01.2020 AT 10.30 AM

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|----------------------------------|-----------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(IB) No.61/9/HDB/2020 |
| NAME OF THE COMPANY | Neteell Ltd |
| NAME OF THE PETITIONER(S) | Airubh Technologies Pvt Ltd |
| NAME OF THE RESPONDENT(S) | Neteell Ltd |
| UNDER SECTION | 9 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|---|--|
| K. PURNA CHANDRA RAO | ADV | U de Purnachandra@ gmail.com 98492 77 808 |  |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| | | | |
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ORDER

Counsel for operational creditor is present.

Matter is listed today for ordering notice to the Corporate Debtor before admission.

Issue notice to Corporate Debtor. Registry to prepare notice, Counsel to collect and serve on the Corporate Debtor and file proof of service.

List it on 18.02.2020.


Member(Judicial)

Pavani